

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 357 of 2019
&
I.A. No. 4176 of 2019

IN THE MATTER OF:

Lala Saurabh Verma

...Appellant

Versus

Technotech Synergy Pvt. Ltd. & Ors.

...Respondents

For Appellant: Mr. Pawan sharma, Advocate.

**For Respondent: Mr. Murari Kumar and Mr. Achiut Kumar, Advocates for
Respondent No. 3.**

ORDER

04.03.2020 List the Appeal 'For Admission (After Notice)' on **30th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)